

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd January, 2023

No.HC.XV.05/2011/ 01 /RV. In view of the Govt. Notification No.ECF No.254327/2022/27 dated 23.12.2022, reinstating Shri Basab Bijoy Bhattacharjee, the then Counsellor, Family Court, Cachar, Silchar in Grade-II of the Assam Judicial Service, in terms of the dismissal of SLP (C) No.32615/2017 by the Hon'ble Supreme Court of India, vide Order dated 30.08.2022 preferred against the order dated 14.09.2017 of the Gauhati High Court in WP(C) 7317/2013 setting aside the order of removal of Service of Shri Bhattacharjee issued earlier on JDJ.181/2012/2 dated 14.06.2012, Shri Bhattacharjee is posted as Addl. Chief Judicial Magistrate, Dima Hasao, Haflong, vice Smti Sutapa Bhusan already transferred. However, Shri Bhattacharjee shall remain under suspension till further order.

Upon his reinstatement in service, Shri Bhattacharjee will remain attached with the District and Sessions Judge, Karimganj as his Headquarter.

Shri Bhattacharjee is entitled to Subsistence allowance as per law with effect from 14.06.2012 till date.

He will join his assignment at the earliest.

By Order,

Sd/- Romen Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.XV-05/2011/ 02 - 12 /RV.

Dated 02.01.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati with reference to his Notification No.ECF No.254327/2022/27 dated 23.12.2022.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Karimganj/ Dima Hasao, for information.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Basab Bijoy Bhattacharjee, House No.35, Sree Nagar Colony, Malugram, P.O.- Silchar (Assam), Pin-788002
6. The Treasury Officer, Cachar, Silchar/Dima Hasao, Haflong/ Karimganj for information and necessary action.

He
21/1/2023

7. The Private Secretary to Hon'ble Mr./Mrs. Justice _____,
Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading the notification in
the Gauhati High Court website.
9. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.
11. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar
(Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

A. Pradip
21/1/2022